

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 53276/2025

[Arising out of impugned final judgment and order dated 06-05-2025 in SBCRRP No. 33/2025 passed by the High Court of Judicature for Rajasthan at Jodhpur]

LEENA MATTHA & ANR.

Petitioner(s)

VERSUS

ABHISHEK SINGH MATTHA

Respondent(s)

(IA No. 248727/2025 - CONDONATION OF DELAY IN FILING AND IA No. 248726/2025 - EXEMPTION FROM FILING O.T.)

Date : 17-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Vivek Gupta, AOR

For Respondent(s) : Ms. Pallavi Pratap, AOR
Ms. Prachi Pratap, Adv.
Ms. Anupriya Dixit, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the petitioners seeking an adjournment on the ground of personal difficulty, list the matter on 06.11.2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)